

Health Care Facilities To Retired All India Services Officers

3215. SHRI SUSHIL CHANDRA VERMA : Will the PRIME MINISTER be pleased to state :

(a) the details of the health care facilities being extended by the Union Government and State Governments to the Superannuated all India services officers and their families :

(b) whether these facilities are adequate ; and

(c) if not, the steps the Union Government and State Governments propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) : (a) The Central Government Health Scheme is available to the retired members of the All India Services Officers who subscribe to it in the cities covered by the Scheme. The State Governments have been requested to extend the facilities available to Class I State Government employees to All India Service Officers who are borne on their Cadre in the States but are not covered by the C.G.H.S.

(b) In view of the limited resources of the Government the Scheme as applicable to retired employees is considered adequate.

(c) In view of the reply at (b) above, the question does not arise.

Allotment of Maruti Cars to Officers on Priority

3216. SHRI RAJNATH SONKAR SHASTRI : Will the PRIME MINISTER be pleased to state :

(a) whether officers of the Status of

Joint Secretary get allotment of Maruti Cars on Priority from the manufacturers as also the funds to buy the same :

(b) if so, whether the Government propose to direct these officers to use those cars instead of the staff cars after giving them some allowance ; and

(c) if not, the steps taken to withdraw the facility of priority allotment of Maruti Cars to these officers ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGO) : (a) Yes. Sir. Officers of the status of Joint Secretary get allotment of Maruti Cars on priority under manufacturer's Quota. Advance for the purchase of motor cars is sanctioned to officers as per the provisions contained in the General Financial Rules, 1963 irrespective of the fact whether the vehicle is allotted under manufacturer's quota or otherwise.

(b) No, Sir.

(c) There is no such proposal.

[Translation]

Inclusion Of Bihar In Special Category States

3217. SHRI * RAM LAKHAN SINGH YADAV :
SHRI CHHEDI PASWAN :
SHRI MOHAMMAD ALI
ASHRAF FATIMI :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government propose to include Bihar in Special Category States on account of the flood and economic problems of the State :